

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ROC.No. 461 /2026-Estt.,

Date: 20.03.2026

CIRCULAR

Sub: High Court of Andhra Pradesh – Establishment –

Filling up of 12 posts of Court Master and Personal Secretary to the Hon'ble Judges and Registrars, by transfer in the High Court Service – Inviting applications from the eligible in-service candidates – Regarding.

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The High Court of Andhra Pradesh proposes to fill-up 12 vacancies in the category of Court Master/Personal Secretary to the Hon'ble Judges and Registrars, by transfer from other service i.e., working in High Court/District Judiciary/Other Offices under the control of High Court.

The interested candidates may refer the detailed notification uploaded in the Official Website of the High Court and on fulfilling of the eligibility criteria, the duly filled-in application should be submitted to the High Court through proper channel on or before 17.04.2026.

All the Unit Heads are requested to forward the applications along with enclosures of the eligible candidates to the Registrar (Administration), High Court of Andhra Pradesh, Nelapadu, Amaravati – 522239, on or before **17.04.2026, by 5.00 p.m.**

No T.A. and D.A will be paid to the candidates appearing for written test.

Note: All the Unit Heads are requested to communicate this circular to the staff members working in their Units.


REGISTRAR (ADMINISTRATION)

To

1. The Registrar (I.T.- cum - Central Project Coordinator), High Court of Andhra Pradesh. (with request to arrange to upload this Circular in the official website of the High Court.)
2. All the Principal District Judges, Andhra Pradesh.
3. The Director, A.P. Judicial Academy, Mangalagiri.
4. The Special Judge for C.B.I. Cases, Visakhapatnam.
5. The Member Secretary, A.P. State Legal Services Authority.
6. The Secretary, A.P. High Court Legal Services Committee.
7. All the Section Officers/Section Heads, High Court of Andhra Pradesh. (for circulation among the staff members working in their respective Sections).